

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2416
ANSWERED ON:11.03.2010
SEPARATE LAW FOR IT CASES
Naik Dr. Sanjeev Ganesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to enact a separate law to deal with IT cases; and
- (b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M.VEERAPPA MOILY)

- (a) No, Madam.
- (b) Does not arise.